

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 65/RP/2016 in Petition No. 18/TT/2015

Subject : Review Petition No.65/RP/2016 in Petition No. 18/TT/2015
under Section 94(2) of the Electricity Act, 2003

And in the matter of:

Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014

Subject : Review Petition No. 66/RP/2016 in Petition No. 528/TT/2014
under Section 94(2) of the Electricity Act, 2003

And in the matter of

Review Petition No. 18/RP/2017 in Petition No. 92/TT/2011

Subject : Review Petition No.18/RP/2017 in Petition No. 92/TT/2011
under Section 94(2) of the Electricity Act, 2003

And in the matter of

Review Petition No. 19/RP/2017 in Petition No. 94/TT/2011

Subject : Review Petition No.19/RP/2017 in Petition No. 94/TT/2011
under Section 94(2) of the Electricity Act, 2003

Date of Hearing : 9.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Sri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Applicant : Greenko Budhil Hydro Power Pvt. Ltd.

Respondents : Power Grid Corporation of India Limited and 17 others

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL

Record of Proceedings

These review petitions were mentioned by Ms. Suparna Srivastava, Advocate for PGCIL. Learned counsel submitted that the above said review petitions listed on 31.5.2017 may be taken up by the Commission for an early hearing.



2. The Commission observed that pleadings in the matter are not complete and directed PGCIL to file the reply to the Review Petitions by 30.5.2017 and GBHPPL to file its rejoinder, if any, by 10.6.2017.

3. The Commission further directed to list the matter on 20.6.2017.

By order of the Commission

Sd/-
T. Rout
Chief (Law)

